

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 340 OF 2018 &
IA No. 1636 OF 2018

Dated : 12th December, 2018

In the matter of

Sai Wardha Power Generation Ltd.

....Appellant(s)

Vs.

**Maharashtra Electricity Regulatory Commission
& Ors.**

....Respondent(s)

ORDER

The Bench did not assemble today.

As agreed by the learned counsel appearing for the parties, list the
matter on **14.12.2018.**

PS/Court Master/PA

vt/pk